

LISTED ON 24.10.2013
BEFORE COURT NO. 4
ITEM NO. _____

SECTION:XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL (C) NO.21430-431 OF 2009
WITH
PRAYER FOR INTERIM RELIEF

NATIONAL INSURANCE CO. LTD. ...PETITIONERS
VERSUS
JAGMOHAN & ORS. ...RESPONDENTS

OFFICE REPORT

There are 4 respondents in SLP(C) No. 21430/2009 and 5 respondents in SLP(C) No. 21431/2009. Mr. R. P. Goyal, Advocate has filed vakalatnama/appearance on behalf of respondent No. 1 in both the matters but he has not filed counter affidavit. Respondent Nos. 2 to 4 in SLP(C) No. 21430/2009 and 2 to 5 in SLP(C) No. 21431/2009 has been served with dasti notice but no one has entered appearance so far.

Service is complete.

The matters above mentioned are listed before the Hon'ble Court with this Office report.

DATED THIS THE 23rd DAY OF October, 2013.

DEPUTY REGISTRAR

Copy to:

- 1.Mr. M. K. Dua, Advocate
- 2.Mr. R. P. Goyal, Advocate

DEPUTY
REGISTRAR

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